

THE GAZETTE OF INDIA

EXTRAORDINARY

PART I - SEC. 1

No. 67]

New Delhi, TUESDAY, March 13, 2012 / PHALGUNA 23, 1933

MINISTRY OF FINANCE

(Department of Economic Affairs)

NOTIFICATION

New Delhi, the 13th March 2012

No. 5(4)-B(PD)/2011. – It is hereby notified that the deposits made under the Special Deposit Scheme for Non-Government Provident, Superannuation and Gratuity Funds, announced in the Ministry of Finance (Department of Economic Affairs) Notification No. F. 16(1)-PD/75, dated 30th June, 1975, shall with effect from 1st December, 2011 and until further orders, bear interest at 8.6% (eight point six per cent) per annum.

Sd-

**Brajendra Navnit
Dy. Secy. (Budget)**

Government of India
MINISTRY OF FINANCE
(Department of Economic Affairs)

NOTIFICATION

New Delhi, the 22nd May, 2012

No. 5(4)-B(PD)/2012. – It is hereby notified that the deposits made under the Special Deposit Scheme for Non-Government Provident, Superannuation and Gratuity Funds, announced in the Ministry of Finance (Department of Economic Affairs) Notification No. F. 16(1)-PD/75, dated 30th June, 1975, shall with effect from 1st April, 2012 and until further orders, bear interest at 8.8% (eight point eight per cent) per annum.

Sd/-

Brajendra Navnit
Deputy Secretary (Budget)